

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**27. IA 2759/2022 In C.P.(IB)-3784(MB)/2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

**NAME OF THE PARTIES: IA 2759/2022 Mr. Hasti Mal Kachhara  
Vs. The Assistant Commissioner of  
Income Tax 16(2)  
IA 5280/2023 Mr. Hasti Mal Kachhara  
IN THE MATTER OF  
Oriental Bank of Commerce  
V/s  
Steamline industries Ltd**

**Section: Sec 60(5) Application under any other provisions - IBC U/s  
7 of (IBC)**

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**ORDER**

Adv. Mitali Bhatt a/w Adv Ayush Rajani appeared for the Chairman of Monitoring Committee. At the request of the Counsel for the Applicant, list the matter on **11.06.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

10.04.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**